

THE HIGH COURT OF JUDICATURE AT BOMBAY

No. Rule/ E-4203/70/145
Date: 2nd September, 2011

NOTIFICATION

Sub: Section 16(2) of the Advocates Act 1961 – Designation as Senior Advocate, Suo motu by the High Court.

In exercise of the powers conferred by Section 16 (2) of the Advocates Act, 1961, the High Court of Judicature at Bombay is pleased to designate as Senior Advocates, with effect from 13.08.2011, the following Advocates:-

1. Shri V. Sridharan
1st Floor, Om Ratan Apartments,
Pochkhanwala Road, Worli,
Mumbai – 400 018.
2. Shri Shrikrishna Narhar Inamdar
11/13, Botawala Building, 3rd Floor
Horniman Circle, Fort,
Mumbai – 400 023.
3. Shri. Soli Khurshed Cooper
Aban House, 5th Floor,
Sai Baba Marg, Kalaghoda,
Mumbai -400 023
4. Shri. Subodh Shrikanta Kantak
A-T/5, Campal Trade Center,
Near Kala Academy,
Campal Panaji Goa-403 001

:2:

5. Shri. Sunil Vyankatesh Manohar
"Arunodaya", Abhyankar Road,
Dhantoli , Nagpur 440 012
6. Shri. Shyam Anil Mehta
3B, Shrikunj, Altamount Road,
Mumbai - 400 026
7. Shri. Shailesh Sanat Shah
64, Alli chambers Tamarind Lane,
Flora Fountain,
Mumbai 400 001
8. Shri. Venkatesh Raghunath Dhond
27, Shankar Mahal , Sohha College Lane,
Warden Road, Mumbai 400 026
9. Shri. Ketan Dharendra Parikh
Buona Casa, 4th Floor,
Homji Street, Off Sir P.M. Road,
Fort, Mumbai - 400001
10. Shri. Shiraz Peshotan Rustomjee
14, Oliver Street, Naju Manor (Ground Flr)
Colaba, Mumbai 400 039
11. Shri. Kevic Anant Setalvad
21/22 Shanti. 6 Banaji Street,
Fort, Mumbai 400 001
12. Shri. Keshav Malu Naik
204, Brighton Tower
Swami Samarth Nagar
2nd Cross Lane
Lokhandwala Complex
Andheri (W), Mumbai 400 053
13. Shri. Joaquim F. Reis
5A, 5B, Bhagyoday,
79, Nagindas Master Road,
Fort, Mumbai – 400 001

:3:

14. Shri. Rajiv Mahendranath Kumar
2 A/B, Nanabhay Mansion
2nd Floor, P.M. Road,
Fort, Mumbai 400 001
15. Shri. Anand Kishen Grover
4th Floor, Jalaram Jyot,
63 Janmabhoomi Marg,
Fort, Mumbai – 400 001

(By Order)

 2.9.2011

Registrar General

Copy forwarded with compliments for information to :-

1. The Persons Concerned
2. The Registrar, Supreme Court of India, New Delhi.
3. The Registrar, High Court of _____
4. The Registrar, Original Side/ Prothonotary & Senior Master, High Court, Original Side, Bombay 400 032.
5. The Secretary, Bar Council of India, New Delhi.
6. The Secretary, Bar Council of Maharashtra and Goa, Bombay 400 032.
7. The Advocate General of Maharashtra, Bombay\
8. The Additional Advocate General of Maharashtra, Bombay
9. The Advocate General of Goa, High Court of Bombay at Goa (Panaji)
10. The Additional Advocate General of Goa, High Court of Bombay at Goa (Panaji)
11. The Registrar, High Court of Judicature at Bombay, Nagpur/Aurangabad Bench.
12. The Registrar, High Court of Bombay at Goa (Panaji).
13. The President, Bombay Bar Association, High Court, Original Side, 3rd Floor High Court Main Building, Bombay – 400 032.
14. The President, Advocate's Association of Western India, Bombay.
15. The President, Bar Association, High Court of Judicature at Bombay, Nagpur/Aurangabad Bench.
16. The President, Bar Association, High Court of Bombay at Goa (Panaji).